

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/53695/2024 ARBP/109/2024	PLANET HOSPITALITY SERVICES, BBSR VS M/S. NEW PURI HOTEL	SUBHANKAR ROUT VS	// (//
2	D-ARBP/53650/2024 ARBP/110/2024	RABINDRA PRASAD BARIK VS ODISHA STATE DISASTER MANAGEMENT AUTHORITY, KHURDA	SANDEEP PARIDA VS	// (//
3	D-ARBP/53878/2024 ARBP/111/2024	STATE BANK OF INDIA STAFF ASSOCIATION CO-OPERATIVE SOCIETY ODISHA LTD, VS DEBASHRAM APARTMENT OWNERS WELFARE SOCIETY, BBSR	BIBEK NANDA BHUYAN VS	// (//
4	D-BLAPL/38755/2024 BLAPL/12968/2024	DEEPAK BEHERA @ DIPU VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAGHUNATHPALI /468 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002510/2024
5	D-BLAPL/38519/2024 BLAPL/12969/2024	RAKESH KUMAR MAHATO VS STATE OF ODISHA	UTKAL KUMAR MISHRA VS	JHIRPANI P.S. /166 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001164/2024
6	D-BLAPL/38756/2024 BLAPL/12970/2024	BIJAYA KUMAR SETHI @ BATUA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	GOP /125 /2022 J.M.F.C.,KONARK(Puri) GR/0000262/2022
7	D-BLAPL/36845/2024 BLAPL/12971/2024	PRAFULLA RANA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /533 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000085/2024
8	D-BLAPL/38710/2024 BLAPL/12972/2024	TARU @ CHATURA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /922 /2024 A.D.J.,TALCHER(Anugul) CT/0000225/2024
9	D-BLAPL/38749/2024 BLAPL/12973/2024	SIBA SANKAR KHILLA @ SHIV SANKAR KHILLO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /104 /2019 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000078/2019
10	D-BLAPL/38534/2024 BLAPL/12974/2024	RAJA MOHARANA @ MAHARANA VS STATE OF ODISHA	SANJEEB KUMAR DAS VS	NIALI /384 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000180/2024
11	D-BLAPL/38542/2024 BLAPL/12975/2024	ANIL BAGHA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) 2(A)CC/0000302/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/38849/2024 BLAPL/12976/2024	HINA PRADHAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	MARINE PENTHAKATA /84 /2021 2ND A.D.J.,PURI(Puri) ST/0000075/2021
13	D-BLAPL/38643/2024 BLAPL/12977/2024	BABUNA BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI SADAR /158 /2018 2ND A.D.J.,PURI(Puri) ST/0000015/2019
14	D-BLAPL/38809/2024 BLAPL/12978/2024	JANKA MUNDA VS STATE OF ODISHA	SK. ZAFARULLA VS	JODA /63 /2024 A.D.J.,CHAMPUA(Kendujhar) ST/0000058/2024
15	D-BLAPL/37456/2024 BLAPL/12979/2024	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	LOKANATH NAIK VS	GOBINDAPUR /79 /2024 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000288/2024
16	D-BLAPL/38812/2024 BLAPL/12980/2024	DILLIP NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /158 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000657/2024
17	D-BLAPL/38788/2024 BLAPL/12981/2024	A.RAMAMURTY ACHARYA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /156 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000652/2024
18	D-BLAPL/38789/2024 BLAPL/12982/2024	SABITRI SABARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /997 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002384/2024
19	D-BLAPL/36424/2024 BLAPL/12983/2024	PAPU @ SUSANTA NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	PHIRINGIA /107 /2024 AD-HOC A.D.J. (FTSC), PHULBANI(Kand Spl/0000034/2024
20	D-BLAPL/38792/2024 BLAPL/12984/2024	MANGI SABARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /1015 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002402/2024
21	D-BLAPL/36378/2024 BLAPL/12985/2024	RAGHU @ RAGHUNATH DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SALIPUR /333 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000993/2024
22	D-BLAPL/38795/2024 BLAPL/12986/2024	PANCHI SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /998 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002385/2024
23	D-BLAPL/38545/2024	SIBA SANKAR PUJARI	RAJIB LOCHAN PATTNAIK	KODINGA /114 /2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12987/2024	VS STATE OF ODISHA	VS	A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000075/2022
24	D-BLAPL/38796/2024 BLAPL/12988/2024	GURUBARIA SABARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /1001 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002388/2024
25	D-BLAPL/38797/2024 BLAPL/12989/2024	ANANDA CHANDRA SABARA @ ANANDA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /1012 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002399/2024
26	D-BLAPL/38565/2024 BLAPL/12990/2024	SAMEER JENA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	LAXMISAGAR P.S. /164 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000351/2024
27	D-BLAPL/38817/2024 BLAPL/12991/2024	RAKESH GIRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000251/2024
28	D-BLAPL/38798/2024 BLAPL/12992/2024	DEBRAJ TANDI@DEVRAJ VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /9 /2024 DIST.& SESSIONS JUDGE,NAWAPARA(O ST/0000019/2024
29	D-BLAPL/38816/2024 BLAPL/12993/2024	A.RAMAMURTY ACHARYA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /158 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000657/2024
30	D-BLAPL/38826/2024 BLAPL/12994/2024	BELALASENA PRADHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000118/2024
31	D-BLAPL/38822/2024 BLAPL/12995/2024	ANIL KUMAR PRASAD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000036/2024
32	D-BLAPL/38852/2024 BLAPL/12996/2024	SANJAY KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /281 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001216/2024
33	D-BLAPL/38766/2024 BLAPL/12997/2024	AMULYA RANA VS STATE OF ODISHA	ASHOK DAS VS	PURUSHOTTAMPUR /739 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000720/2024
34	D-BLAPL/38769/2024 BLAPL/12998/2024	PAWAN KUMAR VS	TANMAYA KUMAR MOHANTY VS	BADAGODA P.S. /722 /2024 J.M.F.C. IV BHUBANESWAR(Khordha)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/38774/2024 BLAPL/12999/2024	STATE OF ODISHA DEEPAK SINGH VS	BIJAYA KUMAR RAGADA VS	CT/0001298/2024 BRAJARAJNAGAR /364 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda)
36	D-BLAPL/38870/2024 BLAPL/13000/2024	STATE OF ODISHA SRINIBASH MANSINGH VS	ROHIT RANJAN RAY VS	CT/0001238/2024 / /0 J.M.F.C.,KHURDA(Khordha)
37	D-BLAPL/38778/2024 BLAPL/13001/2024	STATE OF ODISHA NARASINGH SABARA VS	JYOTIRMAYA SAHOO VS	2(A)CC/0000243/2024 KHALLIKOTE /1013 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
38	D-BLAPL/38782/2024 BLAPL/13002/2024	STATE OF ODISHA JOSADA SABARA VS	JYOTIRMAYA SAHOO VS	GR/0002400/2024 KHALLIKOTE /1000 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
39	D-BLAPL/38784/2024 BLAPL/13003/2024	STATE OF ODISHA NAKULA SABARA @ NAKUL SABAR VS	JYOTIRMAYA SAHOO VS	GR/0002387/2024 KHALLIKOTE /1010 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
40	D-BLAPL/38875/2024 BLAPL/13004/2024	STATE OF ODISHA KUNTALA SAHOO VS	ROHIT RANJAN RAY VS	GR/0002397/2024 / /0 J.M.F.C.,KHURDA(Khordha)
41	D-BLAPL/38786/2024 BLAPL/13005/2024	STATE OF ODISHA SUKANTI SABARA VS	JYOTIRMAYA SAHOO VS	2(A)CC/0000247/2024 KHALLIKOTE /1014 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
42	D-BLAPL/38804/2024 BLAPL/13006/2024	STATE OF ODISHA DILLIP NAYAK VS	AMITAV TRIPATHY VS	GR/0002401/2024 NAYAGARH SADAR /157 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH
43	D-BLAPL/38899/2024 BLAPL/13007/2024	STATE OF ODISHA LAXMIPRIYA HANSDA VS	LAXMIDHAR MAHAPATRA VS	GR/0000656/2024 / /0 S.D.J.M.,BHUBANESWAR(Khordha)
44	D-BLAPL/38837/2024 BLAPL/13008/2024	STATE OF ODISHA JANESH DIGAL VS	SURYAKANTA DWIBEDI VS	2(A)CC/0000453/2024 TIKABALI /84 /2021 ADDL. SESSION JUDGE,BALLIGUDA(Ka
45	D-BLAPL/38847/2024 BLAPL/13009/2024	STATE OF ODISHA DHARMENDRA KUMAR BALMIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ST/0000003/2022 GHANTAPADA /93 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000077/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/37525/2024 BLAPL/13010/2024	DURGA CHARAN SINGH @ LITU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	UDALA /313 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000142/2022
47	D-BLAPL/38865/2024 BLAPL/13011/2024	SUBHENDRA NARAYAN BHANJDEO VS STATE OF ODISHA	DINESH RAY VS	BIDANASI /13 /2022 2ND ADJ,CUTTACK(Cuttack) ST/0000215/2022
48	D-BLAPL/38871/2024 BLAPL/13012/2024	PRATAP KUMAR SWAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JHARSUGUDA /509 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000159/2024
49	D-BLAPL/38136/2024 BLAPL/13013/2024	DUMAR PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /114 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000075/2022
50	D-BLAPL/38512/2024 BLAPL/13014/2024	DUKHANASANA BISI VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	THAKURGARH /183 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000048/2024
51	D-BLAPL/36660/2024 BLAPL/13015/2024	OLA DILLESU @ BANKEYA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	GOLANTHARA (BERHAMPUR) /350 /202 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000131/2024
52	D-BLAPL/37541/2024 BLAPL/13016/2024	SUKANTA KUMAR BHOI VS STATE OF ODISHA	PITAMBAR BEHERA VS	KONARK /91 /2024 J.M.F.C.,KONARK(Puri) GR/0000301/2024
53	D-BLAPL/37394/2024 BLAPL/13017/2024	SACHIN GAUTAM GUPTA VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024
54	D-BLAPL/38299/2024 BLAPL/13018/2024	ANANTA PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /114 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000075/2022
55	D-BLAPL/37792/2024 BLAPL/13019/2024	NARESH BHARASAGARIA VS STATE OF ODISHA	DURGA PRASAD S.MALLICK VS	MURIBAHAL /81 /2018 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000092/2018
56	D-BLAPL/38708/2024 BLAPL/13020/2024	PRASANTA JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	CYBER CRIME AND ECONOMIC OFFEN NYAYADHIKARI,PURI(Puri) GR/0000684/2024
57	D-BLAPL/38318/2024	TARINI PRASAD MOHANTY@MAHANTA	SIBA PRASAD MISHRA	KALINGA NAGAR /286 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/13021/2024	VS STATE OF ODISHA	VS	G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000679/2024
58	D-BLAPL/38439/2024 BLAPL/13022/2024	SUBHENDU KUMAR NAYAK VS STATE OF ODISHA	HARAPRASAD SAHU VS	DIGAPAHANDI /422 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000500/2024
59	D-BLAPL/38763/2024 BLAPL/13023/2024	PRADIP KUMAR BARAL @ MUNA BARAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /327 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000096/2022
60	D-BLAPL/38473/2024 BLAPL/13024/2024	RAJA @ PRABHUPRASAD MALLIA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	AIR FIELD P.S. /1 /2022 3RD ADJ BHUBANESWAR(Khordha) CT/0000099/2022
61	D-BLAPL/38719/2024 BLAPL/13025/2024	PRASANTA @ PRASANT DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	PURUSHOTTAMPUR /567 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000552/2024
62	D-CMAPL/52756/2024 CMAPL/456/2024	YARLAGADDA CHARAN VEERA VENKATA SATYA ADITYA VS THE COLLECTOR CUM DISTRICT MAGISTRATE , BARGARH	ADV VS	// (//
63	D-CMAPL/49060/2024 CMAPL/457/2024	SAHEBJAN BIBI VS TURFAN BIBI	ADV. VS	// (//
64	D-CMP/49950/2024 CMP/1489/2024	BHAGABAT SAMAL VS RASMIKANTA SAHOO	SATYA RANJAN MOHAPATRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000316/2023
65	D-CMP/52684/2024 CMP/1490/2024	RAJESWARI BAG VS BRAHMANANDA NAYAK	RANJAN KUMAR NAYAK VS	// A.D.J.(L.R AND L.T.V), BALASORE(Bales CS/0000960/2020
66	D-CMP/52827/2024 CMP/1491/2024	SESA JENA @ KRUSHNA CHANDRA JENA VS RABINDRA JENA	KSHIROD KUMAR ROUT VS	// CIVIL JUDGE (JD),KUJANG(Jagatsinghapu CMA/0000119/2023
67	D-CMP/50761/2024 CMP/1492/2024	DILLIP PATEL VS BHUBANESWAR NAIK	SOUMENDRA PATTANAIAK VS	// A.D.J.,SUNDARGARH(Sundargarh) Fao/0000005/2024
68	D-CONTC/47673/2024 CONTC/8250/2024	SHISHIR KUMAR PARHI VS	ADV. VS	// (

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/53107/2024 CONTC/8251/2024	ARAVIND AGARWAL, I.A.S, GURUNATH BRAHMA VS SALINI PANDIT, IAS	ADV. VS	// // ()
70	D-CONTC/53110/2024 CONTC/8252/2024	SANJITA DAS VS ASHISH THAKARE, IAS	ADV. VS	// // ()
71	D-CONTC/53115/2024 CONTC/8253/2024	SUKANTA KUMAR PRADHAN VS SUCHITRA PARAMGURU, CIVIL JUDGE (S.D), FIRST COURT, CUTTACK	BANSHIDHAR BAUG VS	// // ()
72	D-CONTC/53135/2024 CONTC/8254/2024	BASANTA KUMAR PATRA VS DR. USHARANI SAHU, ADDL. CHIEF SECY, HEALTH AND F.W, ODISHA	ADV. VS	// // ()
73	D-CONTC/53233/2024 CONTC/8255/2024	KRUSHNA CH. BEHERA VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// // ()
74	D-CONTC/51030/2024 CONTC/8256/2024	SASHIPRABHA PATNAIK VS DHANESWAR JHALIA, UNDER SECY., HOUSING AND U.D DEPT., BBSR	ADV. VS	// // ()
75	D-CONTC/51781/2024 CONTC/8257/2024	MAHIPAT LAL PATEL VS KISHORE KUMAR KHATUA, EXE. ENGR. RURAL WORKK DIVN., DEOGARH	ADV. VS	// // ()
76	D-CONTC/53141/2024 CONTC/8258/2024	SABITA MOHANTY VS KALI PRASANNA MOHAPATRA, I.A.S,	ADV. VS	// // ()
77	D-CONTC/53143/2024 CONTC/8259/2024	BIJAY KUMAR KAR VS SHALINI PANDIT, I.A.S	ADV. VS	// // ()
78	D-CONTC/53151/2024 CONTC/8260/2024	MAHENDRA KUMAR GUIN VS SHALINI PANDIT, I.A.S	ADV. VS	// // ()
79	D-CONTC/53157/2024 CONTC/8261/2024	KHAGESWAR SAHOO VS PRANGYAN PARINITA PRUSTY, TAHASILDAR, DERABIS	SABITA RANJAN PATTNAIK VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/51054/2024 CONTC/8262/2024	SAROJA KANTA PRADHAN VS AKSHAY SUNIL AGRAWAL, IAS	ADV. VS	// 0 //
81	D-CONTC/53104/2024 CONTC/8263/2024	SANJUKTA PATTNAIK VS SALINI PANDIT, IAS	ADV. VS	// 0 //
82	D-CONTC/53212/2024 CONTC/8264/2024	PRAVASH BEHERA VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
83	D-CONTC/53215/2024 CONTC/8265/2024	KALPALATA PANDA VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
84	D-CONTC/48617/2024 CONTC/8266/2024	KUNTALA PRADHAN VS BISHNUPAD SETHI, IAS	ADV. VS	// 0 //
85	D-CONTC/52681/2024 CONTC/8267/2024	BISWARANJAN SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
86	D-CONTC/53213/2024 CONTC/8268/2024	MOHAMMED TAZZMUL HUSSEN VS SHALINI PANDIT, I.A.S	AUROBINDA SAHOO VS	// 0 //
87	D-CONTC/53214/2024 CONTC/8269/2024	PRAMOD KUMAR NAYAK VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
88	D-CONTC/53269/2024 CONTC/8270/2024	PRASANNA KUMAR SAHOO VS RAJSHREE PATTNAIK, DEO, NAYAGARH	ADV. VS	// 0 //
89	D-CONTC/53288/2024 CONTC/8271/2024	SHIBA PRASAD JENA VS SOTOSH KUMAR DASH, DY.REGISTRAR CO-OPERATIVE SOCIETIES, KENDRAPARA	ADV. VS	// 0 //
90	D-CONTC/53227/2024 CONTC/8272/2024	MAYADHAR SAHOO VS PRADEEP KUMAR NAG, D.E.O, KENDRAPARA	MANAS RANJAN PRADHAN VS	// 0 //
91	D-CONTC/53229/2024	PRASANTA KUMAR MISHRA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/8273/2024	VS SHALINI PANDIT, I.A.S	VS	() //
92	D-CONTC/53248/2024 CONTC/8274/2024	BHARATI MALLICK VS ABHISEK DASH, OAS	ADV. VS	// () //
93	D-CONTR/36922/2024 CONTR/42/2024	RABINDRA KUMAR SAHU VS RAJENDRA KUMAR SWAIN, IIC, RAGHUNATHPALI P.S	ADV. VS	//0 () //
94	D-CRLA/37446/2024 CRLA/1349/2024	SARAT CHANDRA PANDA VS ADJUDICATING AUTHORITY-PMLA, NEW DELHI	SUDEEP KUMAR SARANGI VS	BHUBANESWAR VIGILANCE /11 /2017 () //
95	D-CRLA/38693/2024 CRLA/1350/2024	SANJEEB PAL@SANJIB PAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000122/2023
96	D-CRLA/35911/2024 CRLA/1351/2024	SUBASH@SUJA MUNDA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	AINTHAPALI /255 /2020 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000387/2020
97	D-CRLMA/38628/2024 CRLMA/218/2024	BARUN KUMAR JENA VS STATE OF ODISHA(VIG.)	SUDEEP KUMAR SARANGI VS	CUTTACK VIGILANCE /29 /2024 SPECIAL JUDGE(VIGILANCE),DHENKA GR/0000004/2024
98	D-CRLMC/37859/2024 CRLMC/4876/2024	DILLIP KUMAR SWAIN VS STATE OF ODISHA(VIG.)	NRUSINGH CH. ROUT VS	VIGILANCE PS (BERHAMPUR) /1 /2022 SPL.JUDGE VIGILANCE,BERHAMPUR(C TR/0000003/2023
99	D-CRLMC/38107/2024 CRLMC/4877/2024	PROMOD @ PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JEYPORE TOWN /340 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000028/2022
100	D-CRLMC/38316/2024 CRLMC/4878/2024	SANTOSH MEHER VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PADAMPUR /192 /2023 A.D.J.,PADAMPUR(Bargarh) Spl/0000057/2023
101	D-CRLMC/34809/2024 CRLMC/4879/2024	DILLIP KUMAR SWAIN VS M/S CORONATION INFRASTRUCTURE LTD.	AUROVINDA MOHANTY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002248/2014
102	D-CRLMC/36451/2024 CRLMC/4880/2024	SONEL SEKHAR NAYAK VS	JAYADEBA BEHERA VS	BHARATPUR PS /168 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/38623/2024 CRLMC/4881/2024	STATE OF ODISHA TARULATA PARIDA VS PRAMOD KUMAR NAHAK	JYOTIRMAYA SAHOO VS	CT/0000497/2024 //0 S.D.J.M.,BERHAMPUR(Ganjam)
104	D-CRLMC/37281/2024 CRLMC/4882/2024	RAHUL BARMA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	ICC/0000072/2021 KHARIAR /169 /2011 J.M.F.C.,KHARIAR(Nuapada) GR/0000435/2011
105	D-CRLMC/38171/2024 CRLMC/4883/2024	BALAKRISHNA PANIGRAHY VS M/S SAI BABA BEVERAGES, SUNDARGARH	TIRTH KUMAR SAHU VS	//0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000048/2022
106	D-CRLMC/36191/2024 CRLMC/4884/2024	JAYANTA KUMAR JENA VS STATE OF ODISHA(VIG.)	BIBHU PRASAD DAS VS	BHUBANESWAR VIGILANCE /20 /2005 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000002/2015
107	D-CRLMC/38283/2024 CRLMC/4885/2024	KURIKANA CHENAYA @ K.CHENAYYA VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	JARADA /242 /2023 J.M.F.C.,PATRAPUR(Ganjam) GR/0000375/2023
108	D-CRLMC/38458/2024 CRLMC/4886/2024	LAXMAN@LAKSHMAN SAHA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	HATIBARI /57 /2022 1ST. A.D.J.,ROURKELA(Sundargarh) Spl/0000032/2022
109	D-CRLMC/35287/2024 CRLMC/4887/2024	DAMA KANTERI VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /248 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000183/2022
110	D-CRLMC/38471/2024 CRLMC/4888/2024	V.SRINIBAS RAO VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	KABISURYANAGAR (KODALA) /130 /20 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000321/2014
111	D-CRLMC/38475/2024 CRLMC/4889/2024	LOOK AT ME ENTERPRISE, BALASORE VS STATE OF ODISHA	VIVEKANANDA JENA VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000748/2023
112	D-CRLMC/38613/2024 CRLMC/4890/2024	TARULATA PARIDA VS USHARANI PANDA	JYOTIRMAYA SAHOO VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000076/2021
113	D-CRLMC/38626/2024 CRLMC/4891/2024	TAPAS KUMAR JENA @ TAPAS KU. JENA VS USHARANI PANDA	JYOTIRMAYA SAHOO VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000075/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/38430/2024 CRLMC/4892/2024	BULU @ PRADEEP KUMAR HAZARY VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	/ /0 ADDL.DIST.JUDGE,ANANDPUR(Kendujh CRREV/000005/2023
115	D-CRLMC/38647/2024 CRLMC/4893/2024	SURESH KUMAR AGARWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /209 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001035/2023
116	D-CRLMC/36747/2024 CRLMC/4894/2024	SASTAM SA VS STATE OF ODISHA	SANJUKTA MUNDA VS	RENGALI (SAMBALPUR) /3 /2019 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000001/2019
117	D-CRLMC/37926/2024 CRLMC/4895/2024	USHARANI SAHOO VS STATE OF ODISHA	PRANGYANANDA PATTANAIAK VS	/ /0 A.D.J.,BHUBANESWAR(Khordha) TR/0000358/2023
118	D-CRLMC/38319/2024 CRLMC/4896/2024	LAXHIKANTA PUHAN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BHADRAK TOWN /267 /2021 S.D.J.M.,BHADRAK(Bhadrak) GR/0001758/2021
119	D-CRLMC/38601/2024 CRLMC/4897/2024	ABANI KUMAR SATAPATHY @ ABANI SATAPATHY VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	POLASARA PS /5 /2016 JMFC, POLSARA(Ganjam) GR/0000015/2016
120	D-CRLMC/38452/2024 CRLMC/4898/2024	ANANTA KU. PADHAN VS STATE OF ODISHA	BIDYADHAR MANSING VS	TITILAGARH /144 /2014 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000217/2014
121	D-CRLMC/38549/2024 CRLMC/4899/2024	A SATYANARAYAN PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /174 /2021 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000208/2021
122	D-CRLMC/38520/2024 CRLMC/4900/2024	MANORANJAN BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFEN 2ND A.D.J,KHURDA(Khordha) CRREV/0000002/2022
123	D-CRLMC/38495/2024 CRLMC/4901/2024	RATHA PUNJI VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	TUREIKELA /10 /2015 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000005/2015
124	D-CRLMC/38559/2024 CRLMC/4902/2024	SUDAM CHARAM MANTRI VS JHILI SWAIN	ASHOK KUMAR SAHOO VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara) CRMC/0000072/2022
125	D-CRLMC/23719/2024	B.HEMANTA REDDY@B.BHINUDU	TITU KUMAR PATRA	ASKA /462 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4903/2024	VS STATE OF ODISHA	VS	J.M.F.C.,ASKA(Ganjam) GR/0001520/2023
126	D-CRLMC/38544/2024 CRLMC/4904/2024	KIRAN KUMAR KHATUA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /846 /2023 J.M.F.C,BUGUDA(Ganjam) GR/0000826/2023
127	D-CRLMP/38478/2024 CRLMP/1779/2024	ELIZABETH SAHOO VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	NIALI /408 /2024 () //
128	D-CRLMP/38556/2024 CRLMP/1780/2024	SUDHAKAR SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 S.D.J.M.,PURI(Puri) ICC/0000262/2022
129	D-CRLREV/38663/2024 CRLREV/750/2024	MADHABA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR CRMC/0000153/2024
130	D-CRLREV/37517/2024 CRLREV/751/2024	MUKESH SAMANTARAY VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	KHAJURIPADA /22 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000035/2023
131	D-CRLREV/37054/2024 CRLREV/752/2024	ASHOK KUMAR PANDA VS SUDARSAN SAHOO	SARATHI JYOTI MOHANTY VS	//0 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR CRA/0000019/2022
132	D-FAO/53597/2024 FAO/591/2024	MUSTKIM VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000129/2023
133	D-FAO/48158/2024 FAO/592/2024	D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK VS PRASHANT BHANJA	PRASANTA KUMAR MAHALI VS	// COMNR FOR EMPLOYEES COMPENSATION EC/0000006/2020
134	D-FAO/49704/2024 FAO/593/2024	RAJESHBHAI VANKAR VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000050/2022
135	D-FAO/52683/2024 FAO/594/2024	TELRAJ HATHY VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000224/2018
136	D-FAO/52694/2024 FAO/595/2024	TEJRAM SABAR VS	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-FAO/53401/2024 FAO/596/2024	UNION OF INDIA PANDAB MAJHI VS UNION OF INDIA	DEBASISH PATNAIK VS	Oa/0000266/2018 // RAILWAY CLAIMS TRIBUNAL, BHUBA
138	D-FAO/53542/2024 FAO/597/2024	HARADHAN MAJHI VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	Oa/0000006/2022 // RAILWAY CLAIMS TRIBUNAL, BHUBA
139	D-FAO/52812/2024 FAO/598/2024	THE REGIONAL DIRECTOR, REGIONAL OFFICE, ESI CORP. VS M/S. HOTEL CITY PALACE, GANJAM	AMARENDRA PRASAD RAY VS	Oa/0000040/2024 // DISTRICT & SESSIONS JUDGE,BERHAM
140	D-FAO/49464/2024 FAO/599/2024	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., CUTTACK VS RITIK ROSAN BARIK	RAMESH CHANDRA SAHOO VS	// COMNR.FOR EMPLOYEES COMP./ASST
141	D-FAO/53594/2024 FAO/600/2024	JALIL KUJARA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA
142	D-GUAP/53557/2024 GUAP/22/2024	SIDDHARTHA SWAIN VS SMITARANI SINGH @ SWAIN	SAMARENDRA MOHANTY VS	Oa/0000034/2023 // JUDGE, FAMILY COURT, JHARSGUDA(G
143	D-LAA/51260/2024 LAA/46/2024	GOPAL CHANDRA NEGI VS LAND ACQUISITION ZONE OFFICER, KHURDA	SUSANTA KUMAR DASH VS	// PO, LA, R AND RA (ND), SAMBALPUR(S
144	D-MACA/53031/2024 MACA/1311/2024	BISWANATH CHOUDHURY VS DILLIP KUMAR ROUT	PRADEEP KUMAR MISHRA VS	LA/0000074/2021 // IST MACT, JAGATSINGHPUR(Jagatsingha
145	D-MACA/50527/2024 MACA/1312/2024	ORIENTAL INSURANCE CO. LTD., BBSR VS SATYA CHANDAN	ADAM ALI KHAN VS	Mac/0000173/2019 // A.D.J.,PATNAGARH(Balangir)
146	D-MACA/51703/2024 MACA/1313/2024	RELIANCE GENERAL INSURANCE CO LTD., BBSR VS ANADI PARIDA	SUBRAT SATPATHY VS	Mac/0000007/2017 // 4TH MACT, JAJPUR ROAD(Jajapur)
147	D-MACA/48948/2024 MACA/1314/2024	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD, SAMBALPUR VS BIRANCHI ADHA	PRASANTA KUMAR MAHALI VS	Mac/0000002/2020 // A.D.J.,SUNDARGARH(Sundargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-MACA/51708/2024 MACA/1315/2024	ORIENTAL INSURANCE CO. LTD., BALASORE VS SANDHYARANI MOHANTY	MAHITOSH SINHA VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000052/2020
149	D-MACA/53564/2024 MACA/1316/2024	PREMANANDA ROUT VS SAMBHUNATH SINGH	PRADEEP KUMAR MISHRA VS	// A.D.J. SALIPUR(Cuttack) Mac/0000005/2021
150	D-MACA/50425/2024 MACA/1317/2024	RAJENDRA NARAYAN BEJ VS RAJ KISHORE BEHERA	DEBASISH PATNAIK VS	// 1ST ADJ,CUTTACK(Cuttack) Mac/0000630/2020
151	D-MATA/51208/2024 MATA/454/2024	RASHMI RANJAN SETHY VS PRANGYA PUNYATOYA @ KUNMUN	RABI NARAYAN BEHERA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CMA/0000081/2019
152	D-MATA/53367/2024 MATA/455/2024	SRIDHAR MOHAPATRA VS LAXMIPRIYA MOHAPATRA @ ROUSTRAY	ASHOK DAS VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000256/2022
153	D-MATA/53563/2024 MATA/456/2024	SIRLA PRAKASHAM @ S. PRAKASAM VS SIRLA BODAMMA	BIKRAM PRATAP DAS VS	// FAMILY COURT AT PARALAKHEMUNDA CP/0000007/2024
154	D-OTAPL/52101/2024 OTAPL/55/2024	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE,BBSR VS M/S.BHARAT SANCHAR NIGAM LTD	TUSHAR KANTI SATAPATHY, SR.S.C. GST VS	// (//
155	D-RPFAM/52999/2024 RPFAM/382/2024	BASANTA KUMAR SAHOO VS MAMATA SAHOO	SUJATA JENA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000005/2016
156	D-RPFAM/53583/2024 RPFAM/383/2024	JITENDRA SAHU VS RASMITA PADHY @ RASMITA KUMARI PADHY	HARIPAD MOHANTY VS	// JUDGE FAMILY COURT,GANJAM(Ganja) Crp/0000095/2021
157	D-RPFAM/51128/2024 RPFAM/384/2024	HINA DAS VS JHARANA DAS	JUDHISTHIR SAHOO VS	// JUDGE FAMILY COURT,GANJAM(Ganja) Crp/0000327/2019
158	D-RPFAM/53445/2024 RPFAM/385/2024	PANKAJ CHARAN NAYAK VS RASMITA BHANJABABU	PRANAYA KUMAR DASH VS	// JUDGE FAMILY COURT, BARIPADA(Ma) Crp/0000083/2023
159	D-RSA/53586/2024	ACHYUTANANDA BEHERA	DIGAMBAR SETHI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/502/2024	VS TUNI BEHERA	VS	A.D.J. SALIPUR(Cuttack) RFA/0000019/2022
160	D-RSA/51665/2024 RSA/503/2024	HALADHAR NAIK VS NILIMA BOHIDAR	KIRTAN DANG VS	// 1ST ADDL SESSIONS JUDGE CUM PO, CUTTACK RFA/0000014/2024
161	D-RSA/49323/2024 RSA/504/2024	K.GIRI BABU VS K.CHALLAMAYYA @ K.BABU RAO	DHIRENDRA KUMAR DASH VS	// DISTRICT & SESSIONS JUDGE, BERHAMPUR RFA/0000064/2016
162	D-RVWPET/53284/2024 RVWPET/314/2024	NITYANANDA NAYAK VS BISHNUPRIYA NAIK @ NAYAK	TUSAR KUMAR MISHRA VS	// ()
163	D-TRPCRL/38573/2024 TRPCRL/120/2024	AMBIKA PRABHA BARIK VS DAMBARU BHAR BARIK	RANJIT MOHANTY VS	// /0 JUDGE FAMILY COURT, KENDRAPARA Crp/0000070/2024
164	D-TRPCRL/38577/2024 TRPCRL/121/2024	DEBASIS PATRA VS RACHANA POTHAL	GOPINATH MISHRA VS	// /0 JUDGE, FAMILY COURT, DHENKANAL Crp/0000033/2024
165	D-TRPCRL/38688/2024 TRPCRL/122/2024	SHEETAL SAHOO VS LIPIKA SAHOO	SWARUP KUMAR PATNAIK VS	// /0 J.M.F.C,CUTTACK(Cuttack) DV M.C./0000228/2024
166	D-WA/53025/2024 WA/3409/2024	STATE OF ODISHA VS SABITA PATRA	SACHIDANANDA NAYAK, A.S.C. VS	// ()
167	D-WA/53051/2024 WA/3410/2024	STATE OF ODISHA VS SEBEYAN HORO	SURYA NARAYAN PATNAIK, A.G.A. VS	// ()
168	D-WA/53069/2024 WA/3411/2024	STATE OF ODISHA VS RANJAN KUMAR SETHI	SURYA NARAYAN PATNAIK, A.G.A. VS	// ()
169	D-WA/52154/2024 WA/3412/2024	STATE OF ODISHA VS SARBESWAR BISWAL	SANJIB SWAIN, A.G.A. VS	// ()
170	D-WA/53071/2024 WA/3413/2024	STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/53093/2024 WA/3414/2024	ANIL KUMAR MAHANTA STATE OF ODISHA VS RUPU ORAM	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
172	D-WA/53094/2024 WA/3415/2024	STATE OF ODISHA VS SURENDRA KUMAR SWAIN	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
173	D-WA/53026/2024 WA/3416/2024	STATE OF ODISHA VS SANTOSH KUMAR SAHOO	SASWAT DAS, A.G.A. VS	// 0 //
174	D-WA/53111/2024 WA/3417/2024	STATE OF ODISHA VS BIRANCHI NARAYAN BARIK	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
175	D-WA/52443/2024 WA/3418/2024	STATE OF ODISHA VS HARIPRIYA SAHU	SASWAT DAS, A.G.A. VS	// 0 //
176	D-WA/53028/2024 WA/3419/2024	STATE OF ODISHA VS LALIT MOHAN MOHANTY	SASWAT DAS, A.G.A. VS	// 0 //
177	D-WA/53055/2024 WA/3420/2024	STATE OF ODISHA VS DILLIP KUMAR BANICHHUR	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
178	D-WA/53057/2024 WA/3421/2024	STATE OF ODISHA VS SANJAY KUMAR BRAHMA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
179	D-WA/53074/2024 WA/3422/2024	STATE OF ODISHA VS TAPAN KUMAR SAHU	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
180	D-WA/53095/2024 WA/3423/2024	STATE OF ODISHA VS SAROJ RANJAN PARIJA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
181	D-WA/53112/2024 WA/3424/2024	STATE OF ODISHA VS LALIT MOHAN BADI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/53118/2024 WA/3425/2024	STATE OF ODISHA VS SABITA PATEL	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
183	D-WA/53219/2024 WA/3426/2024	STATE OF ODISHA VS ISWAR CHANDRA NAIK	AJODHYA RANJAN DASH, A.G.A. VS	// 0 //
184	D-WA/53221/2024 WA/3427/2024	STATE OF ODISHA VS MANORANJAN JENA	CHANDRAKANTA PRADHAN, A.G.A. VS	// 0 //
185	D-WA/53465/2024 WA/3428/2024	SHREEMAYEE SWETA SNIGDHA MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
186	D-WA/53236/2024 WA/3429/2024	STATE OF ODISHA VS BHUBANESWAR PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
187	D-WA/53514/2024 WA/3430/2024	STATE OF ODISHA VS PRANATI DAS	JAYANT KUMAR BAL,A.G.A VS	// 0 //
188	D-WA/53228/2024 WA/3431/2024	STATE OF ODISHA VS DR SUNITA SEN	DEBASIS NAYAK, A.G.A. VS	// 0 //
189	D-WA/53513/2024 WA/3432/2024	STATE OF ODISHA VS RAKESH RANJAN PRADHAN	GAUTAM TRIPATHY,A.G.A VS	// 0 //
190	D-WP(C)/53184/2024 WP(C)/32706/2024	PRAKASH CHANDRA BARIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
191	D-WP(C)/51274/2024 WP(C)/32707/2024	RABINDRANATH PADHI VS BIPINI BIHARI PADHI	NALINI KUMAE JENA VS	// 0 //
192	D-WP(C)/53206/2024 WP(C)/32708/2024	DR. SABITA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
193	D-WP(C)/53336/2024	ANANTA CHARAN BARIK	AKSHAYA KUMAR MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32709/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/53205/2024 WP(C)/32710/2024	DR.NIRUPAMA DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
195	D-WP(C)/53347/2024 WP(C)/32711/2024	BRUNDABAN PANDA VS MEMBER BOARD OF REVENUE ODISHA , CUTTACK	SAMIR KUMAR MISHRA VS	// 0 //
196	D-WP(C)/53348/2024 WP(C)/32712/2024	JITENDRA KUMAR MALLIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
197	D-WP(C)/53207/2024 WP(C)/32713/2024	DR.KRISHNA MOHAN DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
198	D-WP(C)/53349/2024 WP(C)/32714/2024	ASHUTOSH MISHRA VS STATE OF ORISSA	BISWABIHARI MOHANTY VS	// 0 //
199	D-WP(C)/53297/2024 WP(C)/32715/2024	BIREN PUHAN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
200	D-WP(C)/53167/2024 WP(C)/32716/2024	LAMBODHAR PRUSTY VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
201	D-WP(C)/53265/2024 WP(C)/32717/2024	CHINAM SIBA SANKAR PATRA VS JOINT COMMISSIONER OF CONSOLIDATION AND SETTLEMENT , BERHAMPUR	SOUMYA MISHRA VS	// 0 //
202	D-WP(C)/53209/2024 WP(C)/32718/2024	DR. RAMAKANTA PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
203	D-WP(C)/53168/2024 WP(C)/32719/2024	KSHYAMA PRASAD DURIA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
204	D-WP(C)/53169/2024 WP(C)/32720/2024	LIFE LINE, JAJPUR TOWN VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/53183/2024 WP(C)/32721/2024	STATE OF ODISHA PANKAJINI ROUT VS BRANCH MANAGER, INDUSIND BANK CONSUMER FINANCE DIVISION, JAJPUR BRANCH, JAJPUR	BYOMAKESH TRIPATHY VS	// // 0 //
206	D-WP(C)/53302/2024 WP(C)/32722/2024	LAXAMAN ORAM VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
207	D-WP(C)/53210/2024 WP(C)/32723/2024	JANAKALYAN SHG, DUDUKA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
208	D-WP(C)/53314/2024 WP(C)/32724/2024	PRATIVA MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
209	D-WP(C)/53241/2024 WP(C)/32725/2024	PREMANANDA CHIHNARA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
210	D-WP(C)/53222/2024 WP(C)/32726/2024	SULOCHANA PRADHAN VS STATE OF ODISHA	MANASH KUMAR PRADHAN VS	// 0 //
211	D-WP(C)/53278/2024 WP(C)/32727/2024	SASMITA SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
212	D-WP(C)/53549/2024 WP(C)/32728/2024	RAJENDRA PRASAD MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
213	D-WP(C)/52996/2024 WP(C)/32729/2024	PADMAN PALAKA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
214	D-WP(C)/53603/2024 WP(C)/32730/2024	MADHAB CHANDRA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
215	D-WP(C)/53281/2024 WP(C)/32731/2024	AYUB KHAN VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/53604/2024 WP(C)/32732/2024	SADHU SARAN GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
217	D-WP(C)/53550/2024 WP(C)/32733/2024	TUSHMAN DHARUA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
218	D-WP(C)/53282/2024 WP(C)/32734/2024	SAJIT MAHAMMAD VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
219	D-WP(C)/53610/2024 WP(C)/32735/2024	MANZOOR ALI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
220	D-WP(C)/52834/2024 WP(C)/32736/2024	DR. JYOTIRANJAN SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
221	D-WP(C)/53623/2024 WP(C)/32737/2024	PRATIMA KAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
222	D-WP(C)/53612/2024 WP(C)/32738/2024	PRASHANT DAS VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
223	D-WP(C)/53286/2024 WP(C)/32739/2024	HETAMUNDIA GRAMA SABHA, KENDRAPARA VS THE CHAIRMAN, STATE LEVEL MONITORING COMMITTE-CUM-THE CHIEF SECRETARY, ODISHA, BBSR	AMITAV DAS VS	// 0 //
224	D-WP(C)/53458/2024 WP(C)/32740/2024	GANGAMANI JENA VS THE COMMISSIONER CUM SECY TO GOVT. OF ODISHA, BBSR	RAMAKANTA SARANGI VS	// 0 //
225	D-WP(C)/50482/2024 WP(C)/32741/2024	ABANIKANTA SAHOO VS UTKAL UNIVERSITY, VANI VIHAR, BBSR	PRATYUSHA NAIDU VS	// 0 //
226	D-WP(C)/52409/2024 WP(C)/32742/2024	URMILA DEBI GUPTA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
227	D-WP(C)/53447/2024	RAMESH JENA	HIMANSU SEKHAR SATAPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32743/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/53000/2024 WP(C)/32744/2024	AMIR KANTA BISOYI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
229	D-WP(C)/53004/2024 WP(C)/32745/2024	PURNA CHANDRA SETHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
230	D-WP(C)/52667/2024 WP(C)/32746/2024	INDRA MAHARANA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
231	D-WP(C)/51986/2024 WP(C)/32747/2024	AMULYA DAS @ AMULYA KUMAR DAS VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
232	D-WP(C)/53446/2024 WP(C)/32748/2024	LAXMIDHAR PADHI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
233	D-WP(C)/53360/2024 WP(C)/32749/2024	PRABHASINI MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
234	D-WP(C)/53350/2024 WP(C)/32750/2024	BIRANCHI PATEL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
235	D-WP(C)/53471/2024 WP(C)/32751/2024	TAPASWINI MOHANTA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
236	D-WP(C)/53003/2024 WP(C)/32752/2024	DINABANDHU NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/53377/2024 WP(C)/32753/2024	KAMAL ADHA VS CLAIMS COMMISSION, BBSR	ASUTOSH MOHANTY VS	// 0 //
238	D-WP(C)/53479/2024 WP(C)/32754/2024	TANNIA HUSSAIN VS	DILLIP KUMAR RAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/52359/2024 WP(C)/32755/2024	STATE OF ODISHA TANKA MAJHI VS STATE OF ODISHA	KIRTAN DANG VS	// // ()
240	D-WP(C)/53096/2024 WP(C)/32756/2024	TEJRAJ MAKAR VS JYOTI BHAIKAL	SEVATI SOREN VS	// // ()
241	D-WP(C)/53361/2024 WP(C)/32757/2024	JITENDRA KUMAR MALLIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // ()
242	D-WP(C)/52656/2024 WP(C)/32758/2024	ARAKHITA BEHERA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// // ()
243	D-WP(C)/52408/2024 WP(C)/32759/2024	BIBHUTI BHUSAN SAMANTASINGHAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()
244	D-WP(C)/53354/2024 WP(C)/32760/2024	PRAFULLA CHANDRA MALLICK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // ()
245	D-WP(C)/53134/2024 WP(C)/32761/2024	MANAS RANJAN PADHI VS CONTROLLER OF EXAMINATION, MADHUSUDAN LAW UNIVERSITY, CUTTACK	DINESH KUMAR PANDA VS	// // ()
246	D-WP(C)/53009/2024 WP(C)/32762/2024	KUNJA BIHARI PAL VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// // ()
247	D-WP(C)/53469/2024 WP(C)/32763/2024	SURESH CHANDRA MANGARAJ VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// // ()
248	D-WP(C)/53358/2024 WP(C)/32764/2024	BHAJAMAN DAS VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // ()
249	D-WP(C)/53352/2024 WP(C)/32765/2024	BINAPANI NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/53353/2024 WP(C)/32766/2024	MANJULATA NAIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
251	D-WP(C)/53456/2024 WP(C)/32767/2024	NARAYAN MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
252	D-WP(C)/52253/2024 WP(C)/32768/2024	NAMITA SAHU VS UNION OF INDIA	AMIT PRASAD BOSE VS	// 0 //
253	D-WP(C)/52830/2024 WP(C)/32769/2024	LAXMI DHAR MOHANTY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
254	D-WP(C)/53089/2024 WP(C)/32770/2024	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
255	D-WP(C)/53365/2024 WP(C)/32771/2024	MANORANJAN SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
256	D-WP(C)/53371/2024 WP(C)/32772/2024	SANGHAMITRA RANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
257	D-WP(C)/53459/2024 WP(C)/32773/2024	DR. PRABHU PRASAD PADHI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
258	D-WP(C)/53462/2024 WP(C)/32774/2024	PRAMOD KUMAR KANUNGO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
259	D-WP(C)/52358/2024 WP(C)/32775/2024	SUKA CHHATRIYA VS COMMISSIONER STATE DISASTER RELIEF FUND	KIRTAN DANG VS	// 0 //
260	D-WP(C)/53631/2024 WP(C)/32776/2024	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
261	D-WP(C)/53529/2024	DR.KRISHNA CHANDRA RAJ	TAPAN KU. JENA SAMANTA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32777/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/53355/2024 WP(C)/32778/2024	RADHASYAM DAS VS STATE OF ODISHA	SNEHASISH BEHERA VS	// 0 //
263	D-WP(C)/52672/2024 WP(C)/32779/2024	HARA GADABA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
264	D-WP(C)/53674/2024 WP(C)/32780/2024	SOBHAGINI PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
265	D-WP(C)/53356/2024 WP(C)/32781/2024	BIDYADHAR MALLICK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
266	D-WP(C)/53601/2024 WP(C)/32782/2024	SAROJ KUMAR PAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
267	D-WP(C)/53675/2024 WP(C)/32783/2024	KHAGESWAR LENKA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
268	D-WP(C)/53676/2024 WP(C)/32784/2024	KRUPASINDHU PARIDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
269	D-WP(C)/53670/2024 WP(C)/32785/2024	MANORANJAN MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
270	D-WP(C)/53385/2024 WP(C)/32786/2024	SUDIPTA KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
271	D-WP(C)/53629/2024 WP(C)/32787/2024	SUDAM SING VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
272	D-WP(C)/53369/2024 WP(C)/32788/2024	KANARAM NAIK VS	BYOMAKESH TRIPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/53392/2024 WP(C)/32789/2024	STATE OF ORISSA SATYABRATA PRADHAN VS SECRETARY SCHOOL AND MASS EDUCATION DEPTT.,BBSR	MANAS PATI VS	// // ()
274	D-WP(C)/53681/2024 WP(C)/32790/2024	BHARAT CHANDRA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
275	D-WP(C)/53391/2024 WP(C)/32791/2024	M/S. BAISHNABI CONSTRUCTION, SUNDERGARH VS THE ADDL. COMMISSIONER OF GST AND CX CUSTOMS, ROURKELA	BIJAY PANDA VS	// ()
276	D-WP(C)/53652/2024 WP(C)/32792/2024	HARINARAYAN PATEL VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// ()
277	D-WP(C)/53683/2024 WP(C)/32793/2024	RAMA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
278	D-WP(C)/53394/2024 WP(C)/32794/2024	MAKARDHOJA SUTAR VS ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BHADRAK	SIVA SANKAR CHAINI VS	// ()
279	D-WP(C)/53685/2024 WP(C)/32795/2024	GITANJALI BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
280	D-WP(C)/53645/2024 WP(C)/32796/2024	LOCHAN KHAMARI VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// ()
281	D-WP(C)/53694/2024 WP(C)/32797/2024	KALPANA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
282	D-WP(C)/53397/2024 WP(C)/32798/2024	M/S.BAISHNABI CONSTRUCTION, SUNDERGARH VS THE ADDL.COMMISSIONER OF GST AND C.E AND CUSTOMS, ROURKELA	BIJAY PANDA VS	// ()
283	D-WP(C)/53399/2024 WP(C)/32799/2024	M/S. OM SAINATH CARRIERS, SUNDARGARH VS THE ASST. COMMISSIONER, CENTRAL TAX, GST AND C.E. ROURKELA-1 DIVISION, ROURKELA	BIJAY PANDA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/53637/2024 WP(C)/32800/2024	LABA BHATI VS STATE OF ODISHA	NITISH KUMAR MISHRA VS	// 0 //
285	D-WP(C)/53547/2024 WP(C)/32801/2024	SURENDRA PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
286	D-WP(C)/53398/2024 WP(C)/32802/2024	BRUNDABAN PANDA VS MEMBER, BOARD OF REVENUE ODISHA, CUTTACK	SAMIR KUMAR MISHRA VS	// 0 //
287	D-WP(C)/53636/2024 WP(C)/32803/2024	MUKESH BAG VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
288	D-WP(C)/53548/2024 WP(C)/32804/2024	GOPAL CHANDRA MAHANTA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
289	D-WP(C)/53409/2024 WP(C)/32805/2024	BIRABARA PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
290	D-WP(C)/53454/2024 WP(C)/32806/2024	BHASKAR CHANDRA GOCHHAIT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
291	D-WP(C)/48306/2024 WP(C)/32807/2024	PRAJNA PARAMITA PRAHARAJ VS DEVI PRASAD SAMANTARAY	SASHIBHUSAN DAS VS	// 0 //
292	D-WP(C)/53501/2024 WP(C)/32808/2024	BABAJI CHARAN PANDA VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
293	D-WP(C)/53453/2024 WP(C)/32809/2024	DR.SACHIDANANDA TRIPATHY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
294	D-WP(C)/53410/2024 WP(C)/32810/2024	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
295	D-WP(C)/53538/2024	BINOD BHARASAGAR	LAXMI SHARMA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32811/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/53686/2024 WP(C)/32812/2024	PRAKASH KUMAR SWAIN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
297	D-WP(C)/53451/2024 WP(C)/32813/2024	DR.BIJAYA CHANDRA RATH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
298	D-WP(C)/53539/2024 WP(C)/32814/2024	BIKHARI BHARASAGAR VS STATE OF ORISSA	LAXMI SHARMA VS	// 0 //
299	D-WP(C)/53687/2024 WP(C)/32815/2024	JUANGA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
300	D-WP(C)/53599/2024 WP(C)/32816/2024	SANDHYARANI SAHOO VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
301	D-WP(C)/53690/2024 WP(C)/32817/2024	DURYODHAN LENKA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
302	D-WP(C)/48464/2024 WP(C)/32818/2024	M/S. ODISHA POWER TRANSMISSION CORPORATION LTD., BBSR VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
303	D-WP(C)/51476/2024 WP(C)/32819/2024	M/S MANYZONE TRADING COMPANY, WEST BENGAL VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, CUTTACK II DIV	MADHAB LAL AGARWAL VS	// 0 //
304	D-WP(C)/53691/2024 WP(C)/32820/2024	BINOD BIHARI KHILAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
305	D-WP(C)/53555/2024 WP(C)/32821/2024	ASHALATA MOHANTY VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// 0 //
306	D-WP(C)/52718/2024 WP(C)/32822/2024	SANMATI GAUD VS	SUBHASIS MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/52363/2024 WP(C)/32823/2024	STATE OF ODISHA BIDYADHAR PRADHAN VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
308	D-WP(C)/53450/2024 WP(C)/32824/2024	STATE OF ODISHA DR.SARAT KUMAR SAHOO VS	SUBHADUTTA ROUSTRAY VS	// // ()
309	D-WP(C)/53449/2024 WP(C)/32825/2024	STATE OF ODISHA PRABATI CHARAN PATI VS	SUBHADUTTA ROUSTRAY VS	// // ()
310	D-WP(C)/48460/2024 WP(C)/32826/2024	STATE OF ODISHA TRILOCHAN SAHU VS	SANDHYARANI PANI VS	// // ()
311	D-WP(C)/53383/2024 WP(C)/32827/2024	COMMISSIONER CUM SECRETARY ,DEPTT. OF HIGHER EDUCATION KHULANA DEI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
312	D-WP(C)/50175/2024 WP(C)/32828/2024	STATE OF ODISHA MANAS MOHARANA VS	GAUTAM CHARAN ROUT VS	// // ()
313	D-WP(C)/53381/2024 WP(C)/32829/2024	SHRI JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI G.GIRISH PATTANAIK VS	ASHOK DAS VS	// // ()
314	D-WP(C)/52487/2024 WP(C)/32830/2024	THE STATE OF ODISHA PRAKASH CHANDRA RAUTARAY VS	SANJIB KUMAR BHANJADEO VS	// // ()
315	D-WP(C)/53419/2024 WP(C)/32831/2024	STATE OF ORISSA M/S SUVAM KLIN BRICKS, KHADAGAPRASAD, DHENKANAL VS	BISWA CHANDAN MOHANTY VS	// // ()
316	D-WP(C)/53379/2024 WP(C)/32832/2024	STATE OF ODISHA HRUSHIKESH GHIVELA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
317	D-WP(C)/53375/2024 WP(C)/32833/2024	STATE OF ODISHA MADAN MOHAN KHUNTIA VS	DURGESH NARAYAN RATH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/51397/2024 WP(C)/32834/2024	GHANASHYAM CHHATRIA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
319	D-WP(C)/53373/2024 WP(C)/32835/2024	GUNDICHA SWAIN VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	// 0 //
320	D-WP(C)/52618/2024 WP(C)/32836/2024	NIRUPAMA LENKA VS STATE OF ODISHA	DINABANDHU NAYAK VS	// 0 //
321	D-WP(C)/53256/2024 WP(C)/32837/2024	SUSHIL KUMAR CHOUDHURY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
322	D-WP(C)/53372/2024 WP(C)/32838/2024	RATNAKAR RANA VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	// 0 //
323	D-WP(C)/53512/2024 WP(C)/32839/2024	IMRAN KHAN VS CHAIRMAN S.T.A.CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
324	D-WP(C)/52726/2024 WP(C)/32840/2024	M/S. KALVIK BUILDERS PVT LTD. VS THE COMMNR OF COMMERCIAL TAXES CT AND GOODS AND SERVICE TAX GST	PRABODHA CHANDRA NAYAK VS	// 0 //
325	D-WP(C)/53402/2024 WP(C)/32841/2024	PURNA CHANDRA PRADHAN VS REVENUE AND EXCISE DEPT., KHURDA	KOUSIK ANANDA GURU VS	// 0 //
326	D-WP(C)/53646/2024 WP(C)/32842/2024	BIJAY KUMAR GHADAI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
327	D-WP(C)/53660/2024 WP(C)/32843/2024	PRAKASH BARIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
328	D-WP(C)/54121/2024 WP(C)/32844/2024	SABITA KUANER VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //
329	D-WP(C)/53805/2024	PRASANTA KUMAR NAIK	PRATAP CHANDRA CHHINCHANI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32845/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/53666/2024 WP(C)/32846/2024	LAXMAN KUMAR NAYAK VS THE T.P. CENTRAL ODISHA DISTRIBUTION LTD.	BHARAT JALLI VS	// 0 //
331	D-WP(C)/52725/2024 WP(C)/32847/2024	ABHAYA KUMAR SETHI VS THE COMMISSIONER OF CT AND GST, ODISHA.	PRABODHA CHANDRA NAYAK VS	// 0 //
332	D-WP(C)/52107/2024 WP(C)/32848/2024	MURALIDHAR JENA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
333	D-WP(C)/53357/2024 WP(C)/32849/2024	GAGAN BIHARI BADAJENA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
334	D-WP(C)/51389/2024 WP(C)/32850/2024	MANOJ KUMAR SHARMA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
335	D-WP(C)/53823/2024 WP(C)/32851/2024	PRATAP KUMAR ROUT VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	// 0 //
336	D-WP(C)/53562/2024 WP(C)/32852/2024	KALINGA WARRIORS, BADAMBADI, CUTTACK VS SAMBALPUR UNIVERSITY	PRABODHA CHANDRA NAYAK VS	// 0 //
337	D-WP(C)/53472/2024 WP(C)/32853/2024	MARKANDA SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
338	D-WP(C)/51749/2024 WP(C)/32854/2024	RABINDRANATH BHOLA VS THE REGISTRAR OF CO-OPERATIVE SOCIETY, ODISHA, BHUBUNESWAR	PRATAP CHANDRA MISHRA VS	// 0 //
339	D-WP(C)/53404/2024 WP(C)/32855/2024	BIJAYA PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
340	D-WP(C)/53343/2024 WP(C)/32856/2024	KESHAB MANDAL VS	PRAFULLA KUMAR LENKA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/54140/2024 WP(C)/32857/2024	STATE OF ODISHA ANIL KUMAR BARAL VS	ASHOK KUMAR MOHAPATRA VS	// // ()
342	D-WP(C)/53558/2024 WP(C)/32858/2024	STATE OF ODISHA SRITAM KUMAR SAHU VS	RAMA KRISHNA NAIK VS	// // ()
343	D-WP(C)/52141/2024 WP(C)/32859/2024	CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK SUKANYA AGOSTI PATRA VS	ASHOK DAS VS	// // ()
344	D-WP(C)/53405/2024 WP(C)/32860/2024	THE STATE OF ODISHA ANKIT KUMAR PRADHAN VS	KOUSIK ANANDA GURU VS	// // ()
345	D-WP(C)/53481/2024 WP(C)/32861/2024	STATE OF ODISHA BIRENDRA SAHU VS	GOPABANDHU MISRA VS	// // ()
346	D-WP(C)/52872/2024 WP(C)/32862/2024	STATE OF ODISHA SAROJ KUMAR SAMANTASINHAR VS	RAMAKRUSHNA PATTANAIAK VS	// // ()
347	D-WP(C)/53478/2024 WP(C)/32863/2024	STATE OF ODISHA MAA DURGA SHG, DEOGAON VS	SUBRAT KUMAR DAS VS	// // ()
348	D-WP(C)/51878/2024 WP(C)/32864/2024	STATE OF ODISHA PUSPALATA SWAIN VS	PRABODHA CHANDRA NAYAK VS	// // ()
349	D-WP(C)/53091/2024 WP(C)/32865/2024	COMMISSIONER OF CT AND GST, CUTTACK M/S. NEELADRI STRUCTURAL ENGINEERING WORKS PVT LTD.,BHUBANESWAR VS	CHITRASEN PARIDA VS	// // ()
350	D-WP(C)/53407/2024 WP(C)/32866/2024	PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE,BHUBANESWAR SHUKADEV PRADHAN VS	KOUSIK ANANDA GURU VS	// // ()
351	D-WP(C)/53951/2024 WP(C)/32867/2024	STATE OF ODISHA KHIRA BEHERA VS COLLECTOR, SUNDARGARH	SOUMENDRA PATTANAIAK VS	// // () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/50192/2024 WP(C)/32868/2024	TULARAM BADHEI VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
353	D-WP(C)/53477/2024 WP(C)/32869/2024	SHREE MOHAN JHA VS UNION OF INDIA	SOMA PATNAIK VS	// 0 //
354	D-WP(C)/51687/2024 WP(C)/32870/2024	PURNA CHANDRA BARIK VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
355	D-WP(C)/50350/2024 WP(C)/32871/2024	KRUSHNA CHANDRA MISHRA VS SARAT KUMAR MISHRA	KARUNAKAR JENA VS	// 0 //
356	D-WP(C)/53531/2024 WP(C)/32872/2024	MAHADEV BEHERADALAI VS STATE OF ODISHA	MAHES DAS VS	// 0 //
357	D-WP(C)/53049/2024 WP(C)/32873/2024	PRADEEP GOCHHAYAT VS AXIS BANK, AHMEDABAD, GUJURAT	PRASANTA KUMAR SATAPATHY VS	// 0 //
358	D-WP(C)/52133/2024 WP(C)/32874/2024	HIMANSU BHUSAN SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
359	D-WP(C)/53126/2024 WP(C)/32875/2024	BHABESH KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
360	D-WP(C)/53408/2024 WP(C)/32876/2024	TUSHARKANTA PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
361	D-WP(C)/53370/2024 WP(C)/32877/2024	JANAK KUMAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
362	D-WP(C)/53521/2024 WP(C)/32878/2024	IMRAN KHAN VS CHAIRMAN S.T.A.CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
363	D-WP(C)/52369/2024	PRASANNA KUMAR PANDA	LAXMIKANTA MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32879/2024	VS CHIEF POSTMASTER GENERAL	VS	0 //
364	D-WP(C)/53528/2024 WP(C)/32880/2024	MAA SUBHALAXMI SHG, SUBARNAPUR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
365	D-WP(C)/53476/2024 WP(C)/32881/2024	NIRMAL KUMAR JAIN VS INDIAN OIL CORP. LTD, BBSR.	JYOTI RANJAN DEO VS	// 0 //
366	D-WP(C)/53525/2024 WP(C)/32882/2024	TWIN CITY ELECTRONICS, NAKHARA, BBSR VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE AND CUSTOMS, BBSR	RAMESH CHANDRA JENA VS	// 0 //
367	D-WP(C)/53532/2024 WP(C)/32883/2024	GANESWAR MAHALI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
368	D-WP(C)/53137/2024 WP(C)/32884/2024	KAIBALYA BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
369	D-WP(C)/53522/2024 WP(C)/32885/2024	SUBHASH MEHER VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
370	D-WP(C)/53420/2024 WP(C)/32886/2024	KAILASH CHANDRA PADHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
371	D-WP(C)/53616/2024 WP(C)/32887/2024	MINATI SAHU VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
372	D-WP(C)/53632/2024 WP(C)/32888/2024	RANJIT PRASAD VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
373	D-WP(C)/53323/2024 WP(C)/32889/2024	LAXMIDHAR BARIK VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, BALASORE	PRATIK DASH VS	// 0 //
374	D-WP(C)/53607/2024 WP(C)/32890/2024	SUNIL KUMAR SAHU VS	BIRAJA PRASANNA DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/53615/2024 WP(C)/32891/2024	STATE OF ODISHA DIBAKAR PATRA VS	BIRAJA PRASANNA DAS VS	// // ()
376	D-WP(C)/53614/2024 WP(C)/32892/2024	STATE OF ODISHA SUBHA NARAYAN SAHOO VS	BIRAJA PRASANNA DAS VS	// // ()
377	D-WP(C)/53613/2024 WP(C)/32893/2024	STATE OF ODISHA SANJUKTA MISHRA VS	BIRAJA PRASANNA DAS VS	// // ()
378	D-WP(C)/53633/2024 WP(C)/32894/2024	STATE OF ODISHA SRIKANT @ RATIKANT MOHANTA VS	MANOJ OJHA VS	// // ()
379	D-WPCRL/38093/2024 WPCRL/158/2024	STATE OF ODISHA RAJESH KUMAR PANDA VS	AKSHAYA KUMAR SUBUDHI VS	// // KCHARABEL NAGAR P.S. /39 /2024 ()
380	D-ABLAPL/38313/2024 ABLAPL/14893/2024	STATE OF ODISHA PRITI KUMARI HANTAL @ PRITI HANTAL VS	SANGRAM KESHARI ROUT VS	// // MACHHKUND /81 /2021 ()
381	D-ABLAPL/38575/2024 ABLAPL/14894/2024	STATE OF ODISHA MOHAMMED BASIR @ MD. BASIR VS	SANDEEP RAJ PANDA VS	// // SPL.TASK FORCE /29 /2022 ()
382	D-ABLAPL/38006/2024 ABLAPL/14895/2024	STATE OF ODISHA NIRUPAMA BISWAL VS	KRUSHNA CHANDRA RATHA VS	// // S.P.(CID-CRL),CUTTACK /6 /2020 ()
383	D-ABLAPL/38308/2024 ABLAPL/14896/2024	STATE OF ODISHA AJAY KUMAR BADAJENA VS	ARUN KUMAR MISHRA VS	// // CHANDRASEKHARPUR /904 /2024 ()
384	D-ABLAPL/38684/2024 ABLAPL/14897/2024	STATE OF ODISHA DHRUBA CHARAN PANDA VS	BHARAT JALLI VS	// // INFOCITY PS /565 /2024 ()
385	D-ABLAPL/38692/2024 ABLAPL/14898/2024	STATE OF ODISHA SHANKAR BAHADUR@SANKAR BAHADUR VS	RAJENDRA NARAYAN ROUT VS	// // SUNABEDA /208 /2024 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/38553/2024 ABLAPL/14899/2024	RAJAT SAHOO VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	BADAMBADI /406 /2024 () //
387	D-ABLAPL/38714/2024 ABLAPL/14900/2024	AMRITA PANIGRAHI @ BINDHANI @ KUNI VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /311 /2024 () //
388	D-ABLAPL/38722/2024 ABLAPL/14901/2024	DEBENDRA BEJ VS STATE OF ODISHA	ANITA SAHOO VS	Bamapada (Industrial Area) /227 /2024 () //
389	D-ABLAPL/38725/2024 ABLAPL/14902/2024	PRAMOD KARADA @ PRAMDO KARADA VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	R.UDAYAGIRI /164 /2024 () //
390	D-ABLAPL/38727/2024 ABLAPL/14903/2024	PRAMILA KARAN VS STATE OF ODISHA	UMESH KUMAR LENKA VS	BARAMBA /273 /2024 () //
391	D-ABLAPL/38726/2024 ABLAPL/14904/2024	TAPAS KUMAR MISHRA VS STATE OF ODISHA(VIG.)	MIHIR KANTA RATH VS	CUTTACK VIGILANCE /35 /2024 () //
392	D-ABLAPL/38733/2024 ABLAPL/14905/2024	DEEPAK RANJAN SATAPATHY @ DIPAK SATAPATHY VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	JAJPUR TOWN /501 /2024 () //
393	D-ABLAPL/38729/2024 ABLAPL/14906/2024	DIPAK KUMAR MOHARANA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KAKATAPUR /230 /2024 () //
394	D-ABLAPL/38689/2024 ABLAPL/14907/2024	RAMAKANTA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	//0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000112/2019
395	D-ABLAPL/38730/2024 ABLAPL/14908/2024	SUKANTA KUMAR SAHU VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /75 /1998 () //
396	D-ABLAPL/38696/2024 ABLAPL/14909/2024	SATYANARAYAN PANDA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BARIPADA TOWN /784 /2024 () //
397	D-ABLAPL/38697/2024	KANDHEI BEHERA @ JHUNIRANI BEHERA	SOMANATH SATAPATHY	MADHUPATNA /318 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14910/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/38842/2024 ABLAPL/14911/2024	GALU @ GOLU SAHU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /314 /2024 () //
399	D-ABLAPL/38846/2024 ABLAPL/14912/2024	PAPUN PRADHAN VS UNION OF INDIA (NCB)	AMITAV TRIPATHY VS	NCB BHUBANESWAR /6 /2024 () //
400	D-ABLAPL/38912/2024 ABLAPL/14913/2024	JYOTIRMAYA PRADHAN @ JYOTI RANJAN PRADHAN VS STATE OF ODISHA	SURAJ MOHANTY VS	TUSRA /350 /2024 () //
401	D-ABLAPL/38850/2024 ABLAPL/14914/2024	CHAKA @ CHAKAMAN BANCHHOR VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /101 /2021 () //
402	D-ABLAPL/38760/2024 ABLAPL/14915/2024	GANIA@GANESWAR PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /255 /2023 () //
403	D-ABLAPL/38732/2024 ABLAPL/14916/2024	DHIRA KARAN VS STATE OF ODISHA	UMESH KUMAR LENKA VS	BARAMBA /273 /2024 () //
404	D-ABLAPL/38736/2024 ABLAPL/14917/2024	RAJA PRADHAN @ RAJA PADHAN VS STATE OF ODISHA	JULU KHANSAMA VS	SAMBALPUR SADAR /348 /2024 () //
405	D-ABLAPL/38765/2024 ABLAPL/14918/2024	KRUSHNA CHANDRA LIMA @ KRUSHNA CHANDRA LIMMA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARLAKHEMUNDI /386 /2024 () //
406	D-ABLAPL/38737/2024 ABLAPL/14919/2024	KANHEI PADHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SAINTALA /516 /2024 () //
407	D-ABLAPL/38772/2024 ABLAPL/14920/2024	MUNNA @ SK. MUNNA VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /351 /2024 () //
408	D-ABLAPL/38781/2024 ABLAPL/14921/2024	GOLEKHA ROUT@GUL VS	SATYA NARAYAN MISHRA VS	BANSADA /383 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/38738/2024 ABLAPL/14922/2024	STATE OF ODISHA GULU@CHITTA RANJAN DAS VS	ASUTOSH TRIPATHY VS	// HINDOL /311 /2024 ()
410	D-ABLAPL/38793/2024 ABLAPL/14923/2024	STATE OF ODISHA RAKESH KUMAR GIRI VS	NISHIKANTA MISHRA VS	// //0 ()
411	D-ABLAPL/38805/2024 ABLAPL/14924/2024	STATE OF ODISHA DEBARAJ HANS VS	BIJAYA KUMAR RAGADA VS	// PAIKMAL /318 /2024 ()
412	D-ABLAPL/38759/2024 ABLAPL/14925/2024	STATE OF ODISHA RAHAS PATRA VS	PANCHANAN PANIGRAHI VS	// PARJANG /481 /2024 ()
413	D-ABLAPL/38806/2024 ABLAPL/14926/2024	STATE OF ODISHA RAMAHARI PUJARI VS	BIJAYA KUMAR RAGADA VS	// MAHILA P.S.(BBSR) /193 /2024 ()
414	D-ABLAPL/38807/2024 ABLAPL/14927/2024	STATE OF ODISHA ADITYA PUJARI VS	BIJAYA KUMAR RAGADA VS	// MAHILA P.S.(BBSR) /193 /2024 ()
415	D-ABLAPL/38770/2024 ABLAPL/14928/2024	STATE OF ODISHA DURGA PRASAD DALAI VS	SUSHANTA KUMAR JOSHI VS	// //0 ()
416	D-ABLAPL/38771/2024 ABLAPL/14929/2024	STATE OF ODISHA CHITTARANJAN ROUT VS	KUMAR PRAJWAL VS	// BADACHANA /199 /2021 ()
417	D-ABLAPL/38780/2024 ABLAPL/14930/2024	STATE OF ODISHA GANESH SAHOO @ GANESWAR SAHOO VS	JAYADEBA BEHERA VS	// //0 J.M.F.C,CUTTACK(Cuttack)
418	D-ABLAPL/38851/2024 ABLAPL/14931/2024	STATE OF ODISHA INDIA MANDAL VS	SMRUTI RANJAN ROUT VS	// 2(A)CC/0000162/2024 PURIGHAT /160 /2016 ()
419	D-ABLAPL/38742/2024 ABLAPL/14932/2024	STATE OF ODISHA BIKASH MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /144 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/38743/2024 ABLAPL/14933/2024	DARABA SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /748 /2024 () //
421	D-ABLAPL/38861/2024 ABLAPL/14934/2024	TAPAN NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /1028 /2024 () //
422	D-ABLAPL/38810/2024 ABLAPL/14935/2024	MOHAMMAD NASRULLA@PAPUN@NASRULLA KHAN@MD. NASRULLA VS STATE OF ODISHA	SARBESWAR SAHOO VS	TIGIRIA /299 /2024 () //
423	D-ABLAPL/38832/2024 ABLAPL/14936/2024	RANGADHAR BEHERA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K 2(A)CC/0000274/2024
424	D-ABLAPL/38746/2024 ABLAPL/14937/2024	SUJIT PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /163 /2020 () //
425	D-ABLAPL/38752/2024 ABLAPL/14938/2024	SUBHASHMITA PARIJA VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /1237 /2024 () //
426	D-ABLAPL/38833/2024 ABLAPL/14939/2024	MADAN MOHAN ROUSTRAY VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	BHAWANIPATNA SADAR /69 /2016 () //
427	D-ABLAPL/38841/2024 ABLAPL/14940/2024	GOPABANDHU NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /325 /2024 () //
428	D-ABLAPL/38758/2024 ABLAPL/14941/2024	RAHAS PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHABIROD /182 /2024 () //
429	D-ABLAPL/38855/2024 ABLAPL/14942/2024	PRABHAT BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /882 /2024 () //
430	D-ABLAPL/37485/2024 ABLAPL/14943/2024	GOURI SHANKAR DIGAL @ SANKAR DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOUDH /422 /2024 () //
431	D-ABLAPL/38859/2024	DEEPAK KUMAR BEHERA	BHABANI PRASAD SAMAL	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14944/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/38860/2024 ABLAPL/14945/2024	ALEKHA CHANDRA OJHA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	GOBINDAPUR /253 /2024 () //
433	D-ABLAPL/38860/2024 ABLAPL/14946/2024	SUBASH CHANDRA SENAPATI @ SUBASH SENAPATI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /423 /2024 () //
434	D-ABLAPL/38862/2024 ABLAPL/14947/2024	PARTHA GOUDA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /870 /2024 () //
435	D-ABLAPL/38814/2024 ABLAPL/14948/2024	RAJ KISHORE OJHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ALAKUNDA /153 /2024 () //
436	D-ABLAPL/38818/2024 ABLAPL/14949/2024	MD EHSAN @TUNA @ MD AHESAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	TIGIRIA /299 /2024 () //
437	D-ABLAPL/38963/2024 ABLAPL/14950/2024	PRAVAT KUMAR PAHI VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	DHARMASALA /870 /2024 () //
438	D-ABLAPL/38251/2024 ABLAPL/14951/2024	RAJA KISHOR KARNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /411 /2024 () //
439	D-ABLAPL/38555/2024 ABLAPL/14952/2024	PINTU @ HARISANKAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	KUDANAGARI /338 /2024 () //
440	D-ABLAPL/38828/2024 ABLAPL/14953/2024	MADAN MOHAN ROUSTRAY VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	BHAWANIPATNA TOWN /170 /2016 () //
441	D-ABLAPL/38625/2024 ABLAPL/14954/2024	JADUMANI MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /139 /2024 () //